

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:14

ANSWERED ON:22.11.2011

IMPORT OF SEEDS

Swamygowda Shri N Cheluvarya Swamy

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Government has received requests from the State Governments for permission to import seeds from foreign countries;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a) to (c): The Export and Import committee on Seeds (EXIM Committee) of Department of Agriculture and Cooperation considers the proposals for import of seeds/ planting materials as per the provisions of New Policy on Seed Development, 1988 which covers seeds of cereals, coarse cereals, pulses, oil seeds and fodder crops and cuttings, saplings, budwood etc. of flowers and fruit crops.

The Department of Agriculture and Cooperation had received proposal from the Directorate of Horticulture and Food Processing, Government of Uttarakhand for import of 3000 Pear and 4000 Walnut plants from France in April, 2010. The EXIM Committee in its meeting held on 21st April, 2010 had recommended for import of the above planting materials.